

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RIGA SUGAR COMPANY LIMITED Date of Commencement of Liquidation: 11-04-2023; List of Stakeholders as on Date: 12-06-2023; Name of IP: Mr. Neeraj Jain; Process Number: 1; Last 5 digit of registration number: 11758

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	17638677	0	17638677	0	0	0	NA
2	Liquidation costs incurred till date	0	2959600	0	2959600	0	0	0	NA
3	Secured financial creditors	3	2457703958	3	2339979758	0	117724200	0	Annexure 3
4	Unsecured financial creditors	5	138958213	5	138958213	0	0	0	Annexure 4
5	Operational creditors (Workmen)	12	428440	12	428440	0	0	0	Annexure 5
6	Operational creditors (Employees)	69	17674358	67	17099088	0	575270	0	Annexure 6
7	Operational creditors (Government Dues)	4	1480207493	3	762227330	0	717980163	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	44	40516326	42	24170404	0	16345922	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		137	4156087065	132	3303461510	0	852625555	0	